

List of total no. of cases randomly allocated during the month of DECEMBER-2024

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS DJ	0
					CS (COMM)	5
					OMP (I) Comm	9
					OMP (COMM)	1
					Contempt Petition	1
					Misc. DJ	4
					Execution (Comm)	4
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	6
					OMP (I) (COMM)	11
					OMP (COMM)	1
					M/DJ	1
					EXECUTION	4
3	TIS HAZARI COURT	CENTRAL	MS. ILLA RAWAT	786	CS (COMM)	4
					Counter Claim	0
					OMP (I) Comm	6
					OMP (COMM)	1
					Execution (Comm)	4
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	13
					OMP (COMM)	1
					EXECUTION (COMM)	3
					OMP(I) (COMM)	9
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	3

					MISC.	4
					EXECUTION	3
					OMP (I) (COMM)	11
6	TIS HAZARI COURT	CENTRAL	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMP/EXECUTION /ARBT./MISC. DJ	18
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	9
					OMP(I) COMM + OMP(COMM)	8
					EXECUTION	8
8	TIS HAZARI COURT	CENTRAL	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	7
					EXECUTION (COMM)	3
					MISC. DJ	1
					OMP (I) (COMM)	7
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	16
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CIVIL	0
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	Total cases e-filed in the month and RBT	14
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	12
					OMP(I)COMM	3
					EXECUTION (COMM)	2
					MISC DJ	3
					OMP COMM	1
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM) +COUNTER CLAIM	4
					OMP(I) COMM + OMP (COMM)	5

					EXECUTION	3
TOTAL						186
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	CS(COMM)	20
					TRADE MARK	7
					ARBITRATION U/S 9	4
					ARBITRATRATION U/S 34	11
					EXECUTION(COMM)	12
					OTHER ARBITRATION CASES	1
					MISC. DJ/COUNTER CLAIM	5
15			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS (COMM)	16
					EX(COMM)	12
					OMP (COMM)	3
					OMP (I) (COMM)	4
					ARB. A	1
					MISC. DJ	1
16		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	U/S 34 ARBITRATION CONCIL	1
					SUIT FOR RECOVERY	23
					SUIT FOR TRADEMARKS	7
					EXECUTION PETITION	5
					APPLICATION U/S 151 CPC	1
					COUNTER CLAIM	1
					S 9 OF ARBITRATION & CONCIL	2
17			SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	16
					Execution (comm)	6
					OMP (COMM)	0

					OMP (I) (COMM)	5
					MISC. DJ	2
					RP	1
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM.)	10
					EX (COMM)	3
					OMP(I)(COMM)	6
					OMP(COMM)	1
					COUNTER CLAIM	1
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	13
					OMP(I)(COMM)	4
					EXECUTION (COMM)	7
					MISC DJ/ CIV DJ	2
TOTAL						214
20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	23
					CS(COMM) Trade Mark	3
					ARBITRATION U/S 9	2
					ARBITRATRATION U/S 34	10
					OTHER ARBITRATION CASES	2
					MISC. DJ/ COUNTER CLAIM	2
					EXECUTION(COMM)	2
21			SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	20
					EX(COMM)	6
					OMP (COMM)	8
					OMP (I) (COMM)	3
					OMP (MISC) (COMM)	1

					MISC. DJ	1
22			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		U/S 34 ARBITRATION CONCIL	9
					SUIT FOR RECOVERY	18
					SUIT FOR TRADEMARKS	3
					EXECUTION PETITION	7
					37 OF ARBITRATION & CONCIL	1
					U/S 9 OF ARBITRATION & CONCIL	6
TOTAL						127
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	9
					EX. COMM.	4
					OMP (I) COMM.	73
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	5
					EX. COMM.	7
				503	OMP (I) COMM.	53
25			SH. SANDEEP YADAV	614	CS (COMM)	7
					EX. COMM.	3
					OMP (I) COMM.	71
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	4
					EX. COMM.	3
					OMP COMM.	1
					OMP (I) COMM.	74
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	12
					EX. COMM.	5
					OMP (I) COMM.	82
TOTAL						413

28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	18 BLOCK 1	COMMERCIAL	17
29	Saket COURT		MS. NEELAM SINGH, DISTRICT JUDGE	14	COMMERCIAL	6
30	Saket COURT		SH. AJAY KUMAR JAIN	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	Saket COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	5
32	Saket COURT		SH. BHUPESH KUMAR	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	25
33	Saket COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	23
34	Saket COURT		Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT,	30	Nil	Nil
35	Saket COURT		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-8EX-2-, MISS DJ -0 OMP (COMM-2, OMP -1R T 1 -0	13
TOTAL						89
36	KARKARDOOMA	EAST	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	12	CS(COMM-74)	14
				12	OMP (COMM)-78	1
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)		CS(COMM-74)	7
					OMP (COMM)-78	1
TOTAL						23
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	11
					OMP (I) (COMM)	1
					MISC. DJ	1
					EXECUTION PETITON	11
Total						24
39	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(Comm)	16
					EXECUTION	9
					MISC.DJ CASE	2
40			MS. KIRAN BANSAL	56	CS(Comm)	14

				56	EX COMM	8
					MISC DJ	1
					MISC DJ	1
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		CS(Comm)	14
					EXECUTION	6
					MISC.DJ CASE	7
42			Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	12
					OMP(COMM)	1
					Ex	5
Total						96
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	23
					OMP	40
					MISC DJ	1
					EX	11
44			SH.VINOD YADAV	759	CS(COMM)	21
					OMP	34
					MISC DJ	4
					EX	8
Total						142
45	Rohini Court	North	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	76
					OMP(COMM)& OMP (Comm)	9
					EXECUTION	26
					Misc. Application DJ	5
					Contempt	1

46		North	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)		CS(COMM.)	59
					OMP(Comm)& OMP (Comm)	2
					EXECUTION	24
					MISC DJ	3
Total						117
47	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	603	CS (COMM)	13
					OMP (I) (COMM.)	1
48	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	613	CS (COMM)	15
49	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	22
50			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	23
				509	OMP (I) (COMM.)	2
				509	COUNTER CLAIM	1
TOTAL						77
GRAND TOTAL						1431